

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 902
TO BE ANSWERED ON 20.07.2017

FUND RECORD OF RGSA

902. SHRI ANTO ANTONY:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the Government has any record regarding fund allocated for the capacity building of the Panchayati Raj Institutions (PRIs) under the Rashtriya Gram Swaraj Abhiyan (RGSA) during the last two years;
- (b) if so, the details thereof, State-wise and year-wise;
- (c) whether it is a fact that the Government has received proposals from various State Governments including Kerala regarding the enhancement of financial allocation under the RGSA; and
- (d) if so, the details thereof and the response of the Government thereto?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ
(SHRI PARSHOTTAM RUPALA)

(a) & (b): Yes. The details of the fund allocated for capacity building of the Panchayati Raj Institutions (PRIs) under the RGSA during last two years are provided in **Annexure**.

(c) & (d): Proposals for financial assistance under the scheme of RGSA have been received from 14 States including Kerala during the current financial year and considered and approved by Central Executive Committee of RGSA. Details of the fund sanctioned to States during the year 2017-18 (till 17/07/2017) are given in **Annexure** and there is enhancement of the sanctioned fund to many States including Kerala.

Annexure**Position regarding State-wise funds sanctioned and released under CB-PSA/RGSA during 2015-16 to 2016-17 and 2017-18 (as on 17.07.2017)****(Amount Rs. in Cr.)**

SL. No.	Name of the State/ UTs	2015-16		2016-17		2017-18	
		Sanctioned	Funds Released	Sanctioned	Funds Released	Sanctioned	Funds Released
1	Andhra Pradesh	21.04	12.5	91.61	91.61	90.74	35.98
2	Arunachal Pradesh	2.9	0	2	0.59	--	--
3	Assam	39.48	17.08	55.29	49.08	--	--
4	Bihar	0	0	0	0	--	--
5	Chhattisgarh	29.68	14.64	42.62	42.62	38.82	13.8
6	Gujarat	10.36	0	66.76	33.38	--	--
7	Haryana	21.81	0	30.39	11.37	--	--
8	Himachal Pradesh	13.12	2.48	4.51	1.4	--	--
9	Jammu & Kashmir	7.08	-	-	-	--	--
10	Jharkhand	23.89	9.49	60.79	20.9	67.66	30.16
11	Karnataka	77.76	32.71	58.81	15.08	--	--
12	Kerala	10.55	0	23.53	8.55	26.5	10.11
13	Madhya Pradesh	41.63	10.8	86.21	55.45	--	--
14	Maharashtra	39.76	4.5	45.66	21.17	63.62	25.8
15	Manipur	10.8	5.4	10.02	9.82	--	--
16	Mizoram		0	12.95	9.22	11.72	4.28
17	Odisha	19.58	0	40.03	24.54	42.77	11.51
18	Punjab	2.69	2.69	19.38	11	8.26	4.13
19	Rajasthan	16.37	4.48	45.75	22.27	21.7	8.22
20	Sikkim	2.7	1.26	4.83	2.33	5.35	2.68
21	Tamil Nadu	18.26	8.96	55.48	27.32	53.7	26.72
22	Tripura	5.21	1.35	13.32	8.3	--	--
23	Telangana	35.78	13.13	47.26	43.38	--	--
24	Uttarkhand	9.53	3.09	27.45	13.21	--	--
25	Uttar Pradesh	70.54	11.00	118.59	39.87	125.84	52.57
26	West Bengal	37.13	9.91	45.2	21.86	55.57	20.66
27	Dadra		0	0	0	--	--
28	Daman		0	0	0	--	--
29	Goa	2.6	1.06	3.83	1.38	--	--
30	Chandigarh	1.33	0.29	0	0	--	--
31	Lakshadweep	4.26	1.65	0	0	--	--
32	Andaman & Nicobar Islands	0	0	0.42	0.17	13.6	6.75
	Total	575.84	168.47	1012.69	585.87	625.85	253.37
